

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:812

ANSWERED ON:04.08.2011

CARTELIZATION AGAINST CEMENT UNIT

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has received various reports and allegations of Cartelization against Cement majors Ultra Tech Cement, Ambuja Cements and ACC;

(b) if so, the details thereof;

(c) whether the Government has ordered any inquiry in this regard;

(d) if so, the outcome thereof; and

(e) the steps taken/being taken against these companies by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R. P. N. SINGH)

(a) to (e) Government has ordered investigation under section 234(6) of Companies Act, 1956 on M/s. Ultra Tech Cement, M/s. Ambuja Cements and M/s. ACC into the affairs of the company, through Serious Fraud Investigation Office (SFIO).

SFIO has since submitted its report to Government and the report is under examination at present.